

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/12016/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Sub:- **Commuted leave.** Dated Guwahati, the th 13 December, 2023.

Ref:- Your letter No. FCB/15/Admin/2023/1233 Dated 11.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days of commuted leave on 11.12.2023 and 12.12.2023** (prefixing 09.12.2023 and 10.12.2023), as prayed for. Further, you have been asked to hand over charge of your Court and Office to the Counsellor, Barpeta, in her absence, to the Chief Judicial Magistrate, Barpeta and in his absence to the in-charge C.J.M, Barpeta.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-08/2017/12017-12018/A, dated , 13-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]